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CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

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Registration (O.A.) no. 305 of 1988

Smt. Sunila Singh

applicant.

SERIAL
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Versus

Union of India, through G.M.

N.E.Rly.Gorakhpur&others

Respondents.

Hon'ble D.S.Misra, A.M.

Hon'ble G.S.Sharma, J.M.

(By Hon'ble D.S.Misra)

In this application under Section 19 of the A.T. Act XIII of 1985, the applicant has sought a direction to the respondents to consider the applicant for promotion to the post of Matron Grade III. It is ^{also} alleged that the applicant is a general category candidate and is entitled for promotion to the post of Matron Grade III in North Eastern Railway, Hospital Varanasi. It is also alleged that respondent no. 3 (Mrs. S.S. Ori Lal) who was a general candidate at the time of recruitment but after lapse of time, she procured false and fictitious certificate of scheduled tribe and on the basis of this certificate she had managed to get promotion from staff Nurse to Nursing Sisters and she is trying to get promotion from Nursing Sisters to Matron Grade III. The applicant has filed a copy of the representation dated 24.2.88 to the Divisional Railway Manager, North Eastern Railway, Varanasi claiming promotion to the post of Matron and making a prayer that Mrs. S.S. Ori Lal Nursing Sister should not be promoted until the dispute regarding her being scheduled tribe candidate is not decided by the tribunal.

2. We have heard learned counsel for the applicant on the maintainability of this petition before the expiry of a period of 6 months from the date of the representation made by her to the competent authority. It is conceded that no order of promotion of respondent no. 3 has been passed by the competent authority but it is contended that the applicant apprehends that the authorities

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may be

being in collusion with the respondent no 3/ passed such an order
We have considered the matter and we are of the opinion that
the application is not maintainable at this stage under Section
21 of the A.T. Act. We accordingly dismiss the same at the admission
stage.

Sharma
A.M. 17.3.88

J.M.
17/3/88

JS.17.3.1988